

Indian Foreign Service

4905. SHRI SUSHIL CHANDRA VARMA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of persons appointed to Indian Foreign Service during the last three years, gender-wise and

(b) the number of them belonging to SCs and STs?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) The number of persons appointed to Indian Foreign Service during the last three years, gender-wise is as follows :

Year	Male Officers	Woman Officers	Total
1992	11	1	12
1993	14	1	15
1994	9	6	15

(b) the number of them belonging to SCs and STs are as given below :

Year	Scheduled Caste			Scheduled Tribe		
	Male	Female	Total	Male	Female	Total
1992	2	-	2	1	-	1
1993	2	-	2	1	-	1
1994	1	1	2	1	-	1

Kashmir Problem

4906. SHRI CHITTA BASU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have since examined the external dimensions of persisting Kashmir problem;

(b) if so, the details thereof;

(c) whether the Government have since worked out any action plan; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) and (b). Pakistan has been agitating the J&K issue in the international fora and indulging in a motivated campaign directed against India. It has made attempts to mislead the international opinion about the true facts of the situation in J&K in regard of external sustenance of militancy. Pakistan's efforts to project a distorted picture of the security climate in the sub-continent owing to its differences with India over J&K, are aimed at seeking a third party intervention. Pakistan has from time to time also attempted to give the J&K issue a religious bias especially among members of the OIC.

(c) and (d). Government regard Pakistan's anti-India campaign and its efforts to internationalise J&K issue to be in contravention of the spirit of the Simla Agreement. These negative actions of Pakistan vitiate the atmosphere of bilateral relations and run counter to universally accepted norms of inter-State relations. We are firmly committed to the resolution of all differences with Pakistan peacefully through bilateral negotiations within the framework of the Simla Agreement. There is no scope for any third country involvement. Government have and will continue to take all steps to apprise the international community, including members of the OIC, of the true facts regarding situation in J&K. Government are firmly resolved to take all necessary measures to counter terrorists, and will remain vigilant about material, financial or any other support extended from outside quarters in sustenance of activities directed against India.

Inland Waterways Authority of India

4907. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Inland Waterways Authority of India has been established to encourage transport of goods through the waterways; and

(b) if so, the details of projects that have been taken up including estimated cost, the amount utilised and the physical target achieved?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). The Inland Waterways Authority of India, NOIDA (IWA), a statutory autonomous organisation, has been set up in 1986 for the development and maintenance of National Waterways in the country. Transportation of goods/cargo on the National Waterways is being done by the Central Inland Water Transport Corporation Ltd., Calcutta (a public Sector Undertaking) and private operators. However, with a view to encouraging the goods transportation through IWT, the IWA has introduced the following schemes :

- (i) The loan interest subsidy facility is available for procurement of vessels by private entrepreneurs, so that interest burden on them can be reduced to the extent of 5.5 per cent on loans obtained from banks/financial institutions. Out of the provision of 3.00 crores for this scheme in the 8th Five Year Plan, an expenditure of Rs. 1.35 crores has since been incurred upto March, 1995.
- (ii) Under the scheme of experimental-cum-promotional IWT operations especially in National Waterway No.1, sanctioned at an

estimated cost of Rs.84.00 lakhs, 2 vessels have been given to the Goa Barge Entrepreneurs' Association without any hire charge of trial operation for a period of one year. The expenditure of Rs. 25.07 lakhs has been incurred on this scheme so far.

- (iii) The IWAI has a scheme for promotion of IWT in the Ganja and the Brahmaputra by way of giving compensation of 10 paise per river km. per tonne of cargo moved for non-availability of infrastructural facilities like mechanical terminal, night navigational facilities, etc. Since December, 1993, an expenditure of Rs. 30.57 lakhs has been incurred upto March, 1995.

Power Generation in U.P.

4908. DR. LAL BAHADUR RAWAL :
SHRI HARI KEWAL PRASAD :
SHRI ARJUN SINGH YADAV :

Will the Minister of POWER be pleased to state :

(a) the total installed capacity of Uttar Pradesh State Electricity Board and other power projects in the State and the quantum of power generated during 1994-95;

(b) the details of new power projects being set up/proposed to be set up during the 8th plan period, both in the public and private sector in the State;

(c) the mode of Financing these power projects;

(d) whether cost of such projects has escalated;

(e) if so, the details thereof and the reasons therefor; and

(f) the corrective steps being taken in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL):
(a) The installed capacity of Uttar Pradesh State Electricity Board and the Central Power Projects situated in U.P. as on 31.3.95 and the quantum of power generated through them during 1994-95 are as under:

Organisation	Installed Capacity (MW) as on 31.3.95	Generation (MU) 1994-95
U.P.S.E.D.		
Thermal	4570.19	15612
Hydro	1504.55	6058
Total	6074.74	21670
CENTRAL PROJECTS IN UTTAR PRADESH		
Thermal	5729	31128
Hydro	120	466
Nuclear	455	950
Total	6304	32544

(b) to (e). A Capacity addition of 1138.5 MW is envisaged to be added in the state of Uttar Pradesh during 8th plan period. Out of this, a capacity of 1000 MW has already been commissioned upto March 1995.

Central Projects located in Uttar Pradesh aggregating to a capacity of 1185 MW have also been commissioned so far during VIII plan.

The following proposals have been received in CEA for setting up thermal power stations under private sector :

S. No.	Name of the Projects	Capacity (MW)	Estimated cost (Rs. in crores)
1.	Rose TPS in Shahajanpur by M/s. Indo Gulf Fertilizers and Chemical Corpn. Ltd.	2x250	2236.94
2.	Jawaharpur TPS in Distt. Etah by M/s Pacific Electric Power Development Corpn., Canada	2x400	3576.00

Details of Hydro projects under construction in joint as well as State sector in Uttar Pradesh alongwith cost escalation is as per details given below :

S. No.	Project Name	I.C. NoxMW = Total	Funding Agency	Estimated cost Org. (Rs. Crores)	Latest (Rs. Crores)	Reasons of cost escalation
1	2	3	4	5	6	7
A. Joint Sector						
1.	Tehri St. I	4x250 = 1000 MW	Domestic	197.92 (for 4x150 MW)	2815	Change in Capacity, funds constraint and delay in civil works.
B. State Sector						
2.	Maneri Bhal Stage-II	4x76 = 304 MW	Domestic	82.63 (for 3x52 MW)	659.18	Change in capacity funds constraint and delay in civil works.